

APPEAL NO. 348 OF 2017

Learned counsel appearing for Respondent prays for four weeks' time to file fresh reply and learned counsel appearing for the Appellant prays for three weeks' time to file rejoinder.

Submissions made by the learned counsel appearing for the Appellant and learned counsel appearing for the Respondents, as stated above, are placed on record.

Learned counsel appearing for the Respondent is permitted to file the fresh reply on or before 09.10.2018 after duly serving copy on the other side. Thereafter, rejoinder, if any, may be filed on or before 30.10.2018 after duly serving copy on the other side.

List this matter on **31.10.2018**, as agreed by the learned counsel appearing for both the parties

(S.D. Dubey)
Technical Member

Bn/pr

(Justice N.K. Patil)
Judicial Member